### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO 349 TO BE ANSWERED ON 21.07.2023

#### **UTILIZATION OF NIRBHAYA FUND**

#### 349. SHRI JAYADEV GALLA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the amount allocated under the Nirbhaya Fund since its inception, State-wise and year-wise;
- (b) the amount of Nirbhaya Fund utilized by each State, year-wise;
- (c) the number of proposals that have been received by the Union Government, State-wise:
- (d) the number of approvals provided by the empowered committee to such proposals, State-wise; and
- (e) the initiatives that have been taken up under the fund in the State of Andhra Pradesh?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) The Government of India had set up a dedicated non-lapsable fund called 'Nirbhaya Fund' for implementation of initiatives aimed at enhancing the safety and security for women in the country. An Empowered Committee (EC) of officers constituted under Nirbhaya Framework appraises and recommends the proposals for funding under Nirbhaya Fund in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. Up to the current financial year, an amount of Rs.7212.85 Cr. has been provided under the Nirbhaya Fund.

A total number of 117 proposals have been received under Nirbhaya Fund. Out of this, 42 proposals, fulfilling the conditions laid down in the Nirbhaya Fund have been appraised by the Empowered Committee 29.03.2023. These proposals aim at enhancing the safety and security for women across all States/UTs of the country, while in some cases the proposals are state specific where the safety and security measures have been implemented for addressing to the needs of particular State(s)/UT(s), in majority of the cases, the projects are sanctioned and implemented across the states/UTs by various Ministries/Departments. Some of the projects have longer gestation period and the funds are released to the implementing agencies based on the utilization of funds released for implementation of proposal(s). Till 29.3.2023, a total amount of Rs. 4923 crores have been released and an amount of Rs 2521.58 crores have been reported as utilized. Further, the EC reviews the status of implementation of projects, and

expenditure on approved projects from time to time in conjunction with the concerned Ministries/Departments/ Implementing Agencies. Further, the concerned Ministries/Departments /Implementing Agencies also monitor the progress of implementation at their levels. Some of the important initiatives under the Nirbhaya Fund Framework undertaken in the State of Andhra Pradesh are given below:

S.No.	Projects	Implemented
		by
1	Emergency Response Support system (ERSS)	
2	Creation of Central Victim Compensation Fund (CVCF)	
3	Cyber Crime Prevention against Women & Children (CCPWC)	
4	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	Ministry of
5	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs in all Police Stations	Home Affairs
6	Proposal for procurement of Forensic Kits for sexual Assault cases	
7	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years	
8	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	Dept. of Justice
9	One Stop Centre (OSC)	Ministry of
10	Universalisation of Women Helpline (WHL)	Women & Child Development
11	Proposal of for customization, deployment and management of State-wise vehicle tracking platform AIS 140	Ministry of
12	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	Road Transport & Highways

\*\*\*\*\*